

## FORM A

## PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016

**FOR THE ATTENTION OF THE CREDITORS OF  
TIME & SPACE LIFESTYLE LLP**

## RELEVANT PARTICULARS

1	Name of the Corporate Debtor	TIME & SPACE LIFESTYLE LLP
2	Date of Incorporation of Corporate Debtor	08/03/2016
3	Authority under which Corporate Debtor is incorporated / registered	Registrar of Companies – Bangalore (Under Limited Liability Partnership Act, 2008)
4	Corporate Identity Number of Corporate Debtor	AAF-8814
5	Address Of The Registered Office And Principal Office (if Any) Of Corporate debtor	No.289, 1st Floor, 15th Main Rajamahal Vilas Extension Bangalore 560080
6	Insolvency Commencement date in respect of Corporate Debtor	09/09/2019
7	Estimated date of Closure of Insolvency Resolution Process	07/03/2020
8	Name and the registration number of Interim Resolution Professional acting as interim resolution professional	Sumana Rao IBBI/IPA-002/IP-N00059/2017-18/10111
9	Address and e-mail of Interim Resolution Professional, as registered with the Board	No 56, 4th Cross, 2nd Sector, Nobo Nagar, Bannerghatta Road, Bengaluru – 560076 e-mail- csraosumana@gmail.com
10	Address and e-mail to be used for correspondence with the Interim Resolution Professional	No 56, 4th Cross, 2nd Sector, Nobo Nagar, Bannerghatta Road, Bengaluru – 560076 e-mail-sumanarao@sraoassociates.com
11	Last date for submission of claims	17/10/2019
12	Classes of creditors, if any, under clause(b) of sub section(6A) of section 21, ascertained by the Interim Resolution Professional	Yet to be ascertained
13	Name of Insolvency Professional identified to act as Authorized Representative of creditors in a class (Three names for each class)	Not applicable
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Not applicable



**Sumana Rao**

**IBBI/IPA-002/IP-N00059/2016-17/10111  
Insolvency Professional**

Notice is hereby given that the National Company Law Tribunal, Bengaluru Bench has ordered the commencement of a corporate insolvency resolution process of Time & Space Lifestyle LLP, on 9th September 2019

The creditors of Time & Space Lifestyle LLP are hereby called upon to submit their claims with proof on or before 17/10/2019, to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sumana Rao

Interim Resolution Professional

IBBI/IPA-002/IP-N00059/2017-18/10111

Date: 04/10/2019

Place: Bangalore